

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s) .
14489/2016

AKBAR ALI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 14489/2016
FOR CONDONATION OF DELAY IN REFILING ON IA 14490/2016)

Date : 31-01-2018 These matters were called on for hearing today.

For Petitioner(s) Mr.Sandeep Kumar Mishra,Adv.
Dr. Sushil Balwada, AOR

For Respondent(s) Ms.Alka Sinha,Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The sole respondent shall be at liberty to file the counter
affidavit within a period of four weeks.

List the matter again on 22.03.2018.

SANJAY PARIHAR
Registrar

SB